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C.A.No. 2218 OF 1999  
ITEM No.2&67

Court No. 2

SECTION XIA,X  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

IA No 10 In Civil Appeal No.2218/1999

SOUTH MALABAR GRAMIN BANK

Appellant (s)

VERSUS

CO-ORD.COMMITTEE OF S.M.G.B.EMP.UNION&ORS

Respondent (s)

( With Appln(s). for directions )

WITH

I.A.No.2 in WP(C) 516/2000

(for directions)

Date : 16/09/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.B. PATTANAIK

HON'BLE MR. JUSTICE Y.K. SABHARWAL

HON'BLE MR. JUSTICE H.K. SEMA

For Applicant (s) Mr. S.K.Dholakia, Sr.Adv.  
Mr. C.K.Sasi, adv.

In WP 516/00 Mr. B.K.Sinha, adv.  
Mr. B.K.Satiya, adv.

For RR.1 & 2: Mr. T.V. Ratnam, Adv.  
Mr. K.Subba Rao, adv.

For Respondent (s) Mr. Mukul Rohtagi, ASG.  
Mr. Ashok K.Srivastava, adv.  
Ms. Sushma Suri, adv.

Ms. Malini Poduval, Adv.

Mr. B.K. Pal, Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.J  
.SP2

I.A.No.10 In CA 2218/99@@

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Counter affidavit may be filed within two weeks  
from today. Rejoinder, if any, may be filed within one  
week thereafter. List after four weeks.

I.A.No.2 In WP(C) 516/2000@@

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Tag with CA 2218/99.

.SP1

(Suman Wadhwa)  
Court Master

(Suneet Bala Sharma)  
Assistant Registrar